

(e) Final decisions have already been announced in paragraph 43 of the Railway Minister's Budget Speech.

#### PASSENGER AMENITIES COMMITTEE

**281. Shrimati Ila Palchoudhury:** Will the Minister of Railways be pleased to state:

(a) whether the Committee appointed in respect of providing amenities on Railways to the travelling public has since submitted its report;

(b) if so, the nature of its recommendations; and

(c) if not, the time likely to be taken for submitting its report?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) to (c). No Committee has been appointed to go into the question of providing amenities to the travelling public on railways and to submit its report.

On each railway, however, a Passenger Amenities Sub-Committee of the Zonal Railway User's Consultative Committee has been constituted. This Sub-Committee meets once each year to scrutinise the suggestions received for the provision of passenger amenities on the railway and makes its recommendations to the General Manager, in regard to the works to be included in the final programme and the order of priority among them, keeping in view the total allotment of funds made to the railway for this purpose.

#### MINOR PORTS

**282. Shri Tulsidas:** Will the Minister of Transport be pleased to state the names of the minor ports on the Western Coast in which development schemes have been executed during the First Five-Year Plan period?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No.37.]

#### TUBE WELLS

**283. { Thakur Jugal Kishore Sinha:  
Shri Asthana:  
Babu Ramnarayan Singh:**

Will the Minister of Railways be pleased to state:

(a) the number of tube wells which have been out of order on railway stations between Darbhanga and Bairangnia in December, 1955;

(b) how long they have remained unrepaired; and

(c) whether instructions have been given for their repair?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) One of the two tube wells at Bajpatti station.

(b) For about two months from December 1955 to February, 1956.

(c) Yes, Sir; the tube well has since been put in working order.

#### RAILWAY LINE TO CONTAI

**284. Shri S. C. Samanta:** Will the Minister of Railways be pleased to refer to Unstarred Question No. 1117 on 28th April, 1955 and state whether the proposal to open a new Railway line from Machada (S. E. Railway) Station to Digha via Tamruk and Contai has since been accepted?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** No decision has yet been taken.

#### QUARTERS FOR P. & T. EMPLOYEES

**285. Shri Nambiar:** Will the Minister of Communications be pleased to state the policy followed by Government in the matter of allotment of quarters to officials of different arms of service of the Posts and Telegraphs Department?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):** Allotment of quarters to P. and T. Staff in cities where P. and T. Colonies exist is made on the basis of quotas fixed for the various arms of service in

proportion to the number of employees awaiting allotment of quarters at those stations. These arms of service pertain to Circle Office, Postal, R.M.S., Telegraph and Engineering, and they have been further subdivided into transferable and non-transferable categories of staff. Seniority of individuals in the various arms is determined by the length of their stay at the stations. In stations where the number of quarters is small preference is given to employees who are eligible to rent free quarters as a condition of service or whose presence in the office premises is necessary in the interest of service.

#### FLOOD RELIEF

**286. Shri Nambiar:** Will the Minister of Communications be pleased to state:

(a) whether any financial aid has been sanctioned for the flood affected personnel of the P. and T. Department in Madras recently; and

(b) if so, the nature of help and persons covered by the same?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):**

(a) Yes.

(b) The P. and T. staff, Gazetted as well as non-Gazetted, who have been directly affected by cyclones and heavy rains in Madras, have been sanctioned interest-free recoverable advances of pay equivalent to three months' pay or Rs. 500 whichever is less.

#### P. & T. STATE DEPARTMENTAL EXAMINATION

**287. Shri Veeraswamy:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that a Departmental Examination for promotion from class IV Officers to class III Officers was held recently in Madras Circle;

(b) if so, the number of candidates who appeared for the Examination;

(c) the number of candidates out of them who belonged to the Scheduled Castes; and

(d) the number of candidates selected for promotion and the number out of them who belong to Scheduled Castes?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):**

(a) No such test was held in November last in Madras Circle. Presumably the reference is to the test held on 4-12-55, for promotion from class IV and other lower cadres to the clerical and allied cadres.

(b) 1974 candidates took the test held on 4th December, 1955.

(c) 236.

(d) Total—216.  
Schedule Castes—32.

#### रेलवे सप्ताह

२८८. श्री विभूति मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार अगले अप्रैल में रेलवे सप्ताह मनाने की योजना बना रही है ; और

(ख) यदि हाँ, तो उसमें कौन कौन सी विशेष बातें होंगी ?

रेलवे तथा परिवहन उप-मंत्री (श्री अलमेशान) :

(क) तथा (ख) इस संबंध में अभी विचार किया जा रहा है ।

#### EMPLOYMENT OF CHILDREN (RAILWAYS) RULES

**289. Ch. Raghuraj Singh:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that the Employment of Children (Railways) Rules, 1940, are again to be revised; and

(b) if so, the steps taken by Government so far in this direction?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). The Employment of Children (Railways) Rules 1940, have already been revised and replaced by the Employment of Children (Railways) Rules 1955.